Sr. No. 2

HIGH COURT OF JAMMU AND KASHMIR **AT JAMMU** (Through Video Conference)

OWP No. 980/2007 IA Nos. 271/2008 and 1418/2007

Sain Dass

.....Petitioner (s)

Through :- None.

V/s

State of J&K and others

.....Respondent(s)

Judge

Through :- None.

Coram: HON'BLE MR. JUSTICE VINOD CHATTERJI KOUL, JUDGE

ORDER

Awaiting appearance of learned counsel for the parties, adjourned. List on 30.06.20 (Vinod Chatterji Koul)

Jammu 15.06.2020

Rakesh